## Passengers looted in blue line bus in Delhi

2642. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the number of criminal cases like robbery, murder and theft have been increasing in the Capital for the last two years;
  - (b) if so, the details thereof and the reasons therefor;
- (c) whether it is also a fact that a number of passengers in the blue line buses were looted in the broad day light on the 21 July, 2010 and the police took more than five hours in registering the FIR:
- (d) if so, what are the specific reasons for taking five hours in registering the case and action taken against the police officials;
  - (e) whether the culprits have been arrested; and
  - (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Crime in Delhi has remained well under control, despite a marginal increase in the incidence of crime. However, crime per lakh of population, a yardstick generally followed world-wide to compare crime, showed a decline in Delhi with the total incidence of IPC crime per lakh of population coming down from 286.32 in 2008 to 283.50 in 2009.

(c) and (d) An incident of robbery in blue line bus was reported in the area of PS Maya Puri on 21.7.2010. A case FIR No. 77/2010 u/s 393/382/34-IPC, PS Maya Puri was registered in this regard. The delay in this case in registration of FIR was due to the fact that the bus in which the said incident has happened was initially taken by the bus crew to PS Dhaula Kuan, whereas on enquiry from passengers/victims, the Enquiry Officer came to know that the incident had actually happened in the jurisdiction of PS Janak Puri at about 11.00 A.M. Hence, the matter was transferred to PS Janak Puri. After ascertaining the details of the incident alongwith the sequence of events, the route taken by the bus, the precise number and identification details of the suspects, etc. the FIR was finally registered in PS Maya Puri.

(e) and (f) One accused has been arrested in this case. So far.

## Keeping reserve soldiers to deal with Naxal-threat areas

2643. SHRI BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Army Headquarters has drawn up a plan to keep ready about fifty thousand soldiers to deal with Naxal-threat areas in various States, when demanded;
- (b) whether any specially designed training programme has been drawn to meet the challenge for battle which is to be fought in the heartland, against an enemy adept at blending into the population;
- (c) whether Home Ministry is planning to depute Army where para-military troops are not successful in fighting the naxalities; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) There is no plan to deploy Army in naxal affected areas. Presently, all Central Para-Military Forces (CPMFs) battalions are being given Counter Insurgency training with Army Infantry Units before their deployment in the Left Wing Extremism affected States.

## Possibility of terrorist attack during Commonwealth Games

2644. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that recent report of intelligence agencies has informed his Ministry that terrorist groups may attack in NCR during Commonwealth Games and Ghaziabad, Noida, Faridabad and Gurgaon would be soft target for them;
  - (b) if so, the details thereof; and
- (c) the details of steps his Ministry proposes in co-ordination with State Governments to check terrorist incidents in NCR?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) There is no specific input suggesting threat to the Commonwealth Games-2010. However there is general threat from those, militant groups who want to strike at high profile targets. Security arrangements in NCR are being regularly reviewed in the Empowered Security Committee (ESC) headed by Union Home Secretary. Security coordination meetings are being held regularly by Central Security Agencies with the neighbouring States, Delhi Police etc. to prevent such incidents.